

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 616
C.P-02/241-242/ND/2022

IN THE MATTER OF:
Mr. Vinod Jain and Ors.

...APPLICANT

Vs

M/s. Ishitva Infrastructures Pvt. Ltd. And Ors.

...RESPONDENT

Section
U/s 241-242

Order delivered on 18.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Anshuj Dhingra, Adv. Ms.
Shubhangda Singh and Adv. Ms.
Muskan Banga

For the Respondent

:Adv. Prashant Kumar Mittal for R4
And R5. Adv Yogesh Swaroop, Adv
Mugdha, Adv Shivangi Singh & Adv
Ajay Sharma for Respondent Nos. 1,2 &
3.

ORDER

Due to paucity of time, matter is adjourned to **30.05.2024**.

Sd/-
(Court Officer)